

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 10.06.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.664/9/HDB/2018
NAME OF THE COMPANY	IL&FS Engineering Construction Company Ltd
NAME OF THE PETITIONER(S)	Larsen & Toubro Ltd
NAME OF THE RESPONDENT(S)	IL&FS Engineering Construction Company Ltd
UNDER SECTION	9 of IBC

ORDER

Present: None appeared for the Operational Creditor.

Ld. Counsel Mr. G. Bhupesh for the Corporate Debtor.

It is stated by the Corporate Debtor that the stay granted by the Hon'ble NCLAT is still continuing. **Matter is adjourned to 30.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)